

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.1

Hon'ble Shri Justice Dr. P. Jyothimani
Judicial Member

Date: 13-09-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.186 of 2017 (SZ)	P.Tamilmani MCM Garden I Lane, Chennai Vs The Chairman, Tamil Nadu Pollution Control Board, Chennai and 3 others	M/s. K.Govi Ganesan, S.Vinoth Kumar, K.Yasar Arafath Counsel for Applicant	Adjourned Admission
2	M.A.No 151 of 2017(SZ) IN Unnumbered Appeal No of 2017(SZ)	SyamKumar Kottarakkara Taluk, Kollam District Vs Director Directorate of Mining and Geology, Thiruvananthapuram, Kerala and 3 others	M/s. Mohammad Sabah Sebin Sebastian Counsel for Applicant	To Condone the delay
3	M.A.No.144 of 2017(SZ) IN Unnumbered Application Diary No.763 of 2016	John Wesley Kancheepuram District And 2 others Vs State Level Environment Impact Assessment Authority Tamil Nadu Rep.,by its Director and Member Secretary and 6 others	M/s. R & P Partners Counsel for Applicant	To Condone the delay

4	Application No. 234 of 2013 (SZ)	V. Eswaran, Coimbatore Vs The District collector Coimbatore Dist., and 3 others	M/s S. Kolandasamy, C.S. Saravanan & M.Selvalakshmi Counsel for Applicant M/s. M.K. Subramanian P.Velmani for R1 M/s. R.Siva Kumar, S.Suresh, J.Kishore, N.Janani for R2 M/s. Rita chandrasekar for R3	
5	Application No. 264 of 2013 (SZ)	K.S. Mohan, Pothanur, Coimbatore-23 Vs UOI, MoEF, New Delhi & others	M/s Kamalesh Kannan and Sai Sathya Jith Counsel for Applicant Smt. C. Sangamithirai for R1 M/s M.K. Subramanian, P.Velmani for R2, R6 & R9 M/s. R.Siva Kumar, S.Suresh, J.Kishore, N.Janani for R3 M/s. Abdul Saleem, S.Saravanan and Vidya lakshmi for R5, R10 & R11 Smt. H. Yasmeen Ali for R7 & R8 M/s. King & Partridge Jose John, M.Kumaresan for R12	For hearing
6	Application No. 50 of 2016 (SZ)	S.Paul Raj Kayalpattinam, Thiruchendhur Taluk. Vs The Commissioner, Kayalpattinam Municipality, Thiruchendhur Taluk, Tuticorin District & another	M/s.Yogeshwaran .A Neha Miriam Kurian Counsel for Applicant M/s.Abdul Saleem for R1 M/s.S.Azhagam Perumal for R2	For hearing

7	<p>M.A.No.141 of 2016 (SZ) IN Application No.82 of 2016(SZ)</p> <p>Application No.82 of 2016(SZ)</p>	<p>Tamil Nadu Meen Valarpor Vivasayigal Nala Sangam Rep by its Chief Secretary Mr.G.Ravi Thiruvallur District Vs Mr.A.Paramasivan, Ponneri Taluk, Thiruvallur District and others</p> <p>Mr.A.Paramasivan, Ponneri Taluk, Thiruvallur District Vs TNPCB, Rep. by its Chairman, Guindy, Chennai and 15 others</p>	<p>M/s.L.G.Sahadevan Counsel for Applicant Mr.G.Stanly hebzon Singh for R1(Counsel for main application) Mrs. H.Yasmeen Ali for R2 & R3 M/s. M.K Subramanian & P.Velmani for R4, R5, R7 & R10 M/s. M.Gnanasekar, K.Dillibabu, K.Shyam Sunder & M.N Kathir for R11 to R13</p> <p>Mr.G.Stanly hebzon Singh Counsel for Applicant Mrs. H.Yasmeen Ali for R1 & R2 M/s. M.K Subramanian & P.Velmani for R3, R4, R6 & R9 M/s. E.Manoharan & V.Malarkodi for R5 & R8 M/s. M.Gnanasekar, K.Dillibabu, K.Shyam Sunder & M.N Kathir for R10 to R12 Mr.Gokul Krishnan for R13 Mr.Su.Srinivasan for R14 Mr.Vijay for R15 Mr.L.G.Sahadevan for R16</p>	<p>To suspend the order</p> <p>For hearing</p>
8	<p>M.A.No 139 & 140 of 2017(SZ) IN Application</p>	<p>Dayalan, Gummudipoondi Taluk, Thiruvallur and 5 others Vs K.M Raji,</p>	<p>M/s .K.Mahendran Counsel for Applicant M/s. R.Saravanakumar, E.Veda Bagath Singh, J.Raja Rao & U.Sriram for R1</p>	<p>To dismiss the Application</p>

	No. 173 of 2016 (SZ) Application No. 173 of 2016 (SZ)	Ponneri Taluk, Thiruvallur District and 7 others K.M Raji, Ponneri Taluk, Thiruvallur District Vs TNPCB, Rep. by its Chairman, Chennai and 12 others	M/s .Yasmeem Ali for R2 & R3 M/s.M.K.Subramanian E.Manoharan & P.Velmani for R4 to R6 M/s .K.Mahendran for R7 Mr.Vijay for R8 M/s. R.Saravanakumar, E.Veda Bagath Singh, J.Raja Rao & U.Sriram Counsel for Applicant M/s.M.K.Subramanian E.Manoharan & P.Velmani for R3 to R5 Smt.Yasmeem Ali for R1 & R2 Mr.K.Mahendran for R6 to R12 Mr.Vijay for R13	For hearing
9	M.A.No.141 of 2017(SZ) IN Application No. 175 of 2016 (SZ)	Dayalan, Gummudipoondi Taluk, Thiruvallur and 5 others Vs S.Srinivasan, Ponneri Taluk, Thiruvallur District and 7 others	M/s .K.Mahendran Counsel for Applicant M/s. R.Saravanakumar, E.Veda Bagath Singh, J.Raja Rao & U.Sriram for R1 M/s .Yasmeem Ali for R2 & R3 M/s.M.K.Subramanian E.Manoharan & P.Velmani for R4 to R6 M/s .K.Mahendran for R7 Mr.Vijay for R8	To dismiss the Application

	Application No. 175 of 2016(SZ)	S.Srinivasan, Ponneri Taluk, Thiruvallur District Vs TNPCB, Rep. by its Chairman, Chennai & 12 others	M/s. R.Saravanakumar, E.Veda Bagath Singh, J.Raja Rao & U.Sriram Counsel for Applicant Smt.Yasmeem Ali for R1 & R2 M/s.M.K.Subramanian E.Manoharan & P.Velmani for R3 to R5 Mr.K.Mahendran for R6 to R12 Mr.Vijay for R13	
10	Application No. 94 of 2017 (SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenavar Nala Sangam Rep.,by its President, M.R.Thiyagarajan Royapuram, Chennai Vs The Principal Secretary to Government, Environment and Forest Department, Government of Tamil Nadu Chennai and 7 others	M/s. K.Mageshwaran Counsel for Applicant M/s. M.KSubramanian P.Velmani for R1,R2 M/s. E.Manoharan for R3,R6,R7 M/s. H.Yasmeen Ali for R4 M/s. V.Suthakar for R8	For filing Rejoinder
11	Application No.136 of 2017 (SZ)	Tamil Nadu Small Mine Owners Federation Rep.,by its General Secretary, Salem Vs The Secretary, Ministry of Environment, Forests & Climate Change Government of India, New Delhi and 3 others	M/s. V.Suthakar, K.S.Viswanathan, N.Anantha Kavitha, T.Hema Latha, M.Gopi Counsel for Applicant M/s. G.M.Syed Nurullah Sheriff for R1 & R2 M/s. E.Manoharan for R4	For hearing

12	Appeal No. 34 of 2016 (SZ)	M/s. Sripathi Paper & Boards (P) Ltd. Rep. by its Managing Director, Sivakasi. Vs The Chairman, TNPCB, Chennai and 2 others	M/s.V.Sudhakar, K.S.Vishwanathan N.Ananthakavitha Counsel for Appellant Smt.Rita Chandrasekar for R1 & R2 M/s. T.R.Senthil Kumar for R3	For Compliance Report
13	Appeal No. 124 of 2016 (SZ)	Samata, Rep. by its R. Ravi, Vizakhapatnam Vs The Union of India, Through the Secretary, MoEF & CC, New Delhi and 2 others	M/s. Ritwick Dutta, Rahul Choudhary, Stanly Hebzon Singh Counsel for Appellant M/s. M.Sumathi for R1 Mr. T.Sai Krishnan for R2 M/s. A.Ramesh Kumar, A.S.Baalaji & A.Sivija for R3	For filing Rejoinder
14	M.A.No 150 of 2017(SZ) IN Appeal.No 134 of 2016(SZ) Appeal.No 134 of 2016(SZ)	S.Sathish kumar Veerampatinam Pudhucherry Vs S.Kasinathan Puducherry and 4 others S.Kasinathan Puducherry Vs The Union of India, Govt. of Puducherry, Rep. by its Chief Secretary, Puducherry and 3 others	M/s. A.Devnarendran G.Arumugaraja Counsel for Appellant M/s. D.Ravichander, P.Saritha & P.Dinesh Kumar for R1 Mr. K.R Harin for R2 & R3 M/s. Sathya Bama for R4 M/s. E.Vijay Anand, G.V.Seetha Lakshmi & R.Baskaran for R5 M/s. D.Ravichander, P.Saritha & P.Dinesh Kumar Counsel for Appellant Mr. K.R Harin for R1 & R2 M/s. Sathya Bama for R3 M/s. E.Vijay Anand, G.V.Seetha Lakshmi & R.Baskaran for R4	For Impleading For hearing

15	Appeal No.146 of 2016 (SZ)	System Alloys Rep., by its Managing Partner, Bangalore Vs Karnataka State Pollution Control Board, Rep., by its Member Secretary and 5 others	M/s.Gunasekaran Associates A.Gunasekaran C.P.Palanisamy, S.Padmini K.B.Srinivas Counsel for Appellant M/s. R.Thirunavukarasu M.Swarna Latha for R1 Mr. Devaraj Ashok for R2 to R4	For Arguments
16	Appeal No.10 of 2017 (SZ)	M/s. Bharat Biotech International Ltd., Rep.,by its Company Secretary & Head Legal Authorized Signatory Mr.M.Vaidyanathan Vs The Secretary National Biodiversity Authority Chennai	M/s.S.Ramasubramaniam & Associates Counsel for Appellant M/s.Syed Nurullah Sherieff for Respondent	For hearing

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Registrar